

INDEX TO LOK SABHA DEBATES



VOLUMES I to V

**April 16 to June 22, 1962/Chaitra 26 to
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**FIRST SESSION, 1962/1884 (Saka)
(Third Lok Sabha)**

**LOK SABHA SECRETARIAT
NEW DELHI**

INDEX TO THE THIRD LOK SABHA DEBATES

First Session, 1962/1984 (Saha)

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INDEX TO THE THIRD LOK SABHA DEBATES

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index and Name Index separated and printed in the following orders: Part I—Subject INDEX; Part II—Name INDEX; Entries, in certain cases, are provided with the Main Headings (printed THUS) and sub-Headings (printed Thus). At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the Column Number or Numbers, as the case may be [printed as (XXV) 532-33.].

Under every Main Heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main Heading "BILL(S)".

Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)" "COUNCIL(S)", "BOARDS", "CORPORATION(S)" etc.

Information pertaining to Railways has been indexed under the various Main Headings commencing with the word Railway, e.g., "RAILWAY LINES", "RAILWAY TRAIN(S)", etc.

Various Universities, Banks, Conferences, Courts, Forts, Ports and similar other broad subjects are shown in alphabetical order under these very Main Headings.

Information pertaining to the United Nations and its various affiliated bodies is given under the Main Heading "UNITED NATIONS".

All the papers laid on the Table of the Lok Sabha are indexed only under the Main Heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India, and the various foreign countries has been indexed under their respective names.

Various bodies bearing names commencing with the words "National", "All India", "Central", "International" etc. have been indexed under their transposed names by bringing the subject matter first, e.g. "All India Radio" under "RADIO, ALL INDIA".

A list of abbreviations used in the Index is given below:

A.M./Ad. Motion	Adjournment Motion.
B.O.H.	Business of the House.
B.G.	Budget General.
B.R.	Budget Railway.
C.A.	Calling Attention to Matter of Urgent Public Importance.
Consid.	Consideration stage of a Bill. This stage includes:—
	(i) Motion to refer to Select/Joint Committee;
	(ii) Amendment to refer to Select/Joint Committee;
	(iii) Amendment to circulate;
	(iv) Motion to consider as reported by Select/Joint Committee;
	(v) Amendment to recommit to Select/Joint Committee, etc.

Consid. Cl.	Consideration of Clauses of a Bill.
D.E.G.	Demands for Excess Grants.
D.E.G.(R)	Demands for Excess Grants (Railways).
D.G.	Demands for Grants.
D.G.A.	Demands for Grants on Account.
D.G.A.(R)	Demands for Grants on Account (Railways).
D.S.G.	Demands for Supplementary Grants.
D.G.R.	Demands for Grants (Railways).
Dis.	Discussion.
H. A.H. Dis./H.A.H. Discussion	Half-an-Hour Discussion.
Int.	Introduction stage of a Bill.
L.S.	Lok Sabha.
M.	Motion.
M.P.	Motion of Privilege.
Op. on B.	Opinion on Bill.
P.A.	President's Address.
P.A.M.	President's Address, Motion on.
Pet.	Petition.
R.S.	Rajya Sabha.
Res.	Resolution.
St.	Statement.
Min. Com. Dev. and Coop.	Ministry of Community Development and Co-operation.
Min. Com. and Ind.	Ministry of Commerce and Industry.
Min. Def.	Ministry of Defence.
Min. Ed.	Ministry of Education.
Min. Ex. Affairs.	Ministry of External Affairs.
Min. Fin.	Ministry of Finance.
Min. Food and Agri.	Ministry of Food and Agriculture.
Min. H.A.	Ministry of Home Affairs.
Min. Health	Ministry of Health.
Min. I&B.	Ministry of Information and Broadcasting.
Min. Irr. and Power.	Ministry of Irrigation and Power.
Min. Lab. Emp. & Pl.	Ministry of Labour and Employment and Planning.
Min. Law.	Ministry of Law.
Min. M. & F.	Ministry of Mines and Fuel.
Min. Rly.	Ministry of Railways.
Min. S.R. & C.A.	Ministry of Scientific Research and Cultural Affairs.
Min. S. & H.I.	Ministry of Steel and Heavy Industries.
Min. Trpt. & Communi.	Ministry of Transport and Communications.
Min. W.H.S.	Ministry of Works, Housing and Supply.
Deptt. of Parly. Affairs.	Department of Parliamentary Affairs.
Deptt. of Atomic Energy.	Department of Atomic Energy.

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Achal Singh, Shri (I), 17.

Achuthan, Shri (I), 7.

Akkamma Devi, Shrimati (I), 9.

Alagesan, Shri O. V. (I), 8.

Alva, Shri A. S. (I), 12.

Alva, Shri Joachim Piedad (I), 21.

Aney, Dr. M. S. (I), 11.

Anjanappa, (Shri B. (I), 4.

Aukineedu, Shri (I), 3.

Anthony, Shri Frank (I), 17.

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Arunachalam, Shri (I), 10.
 Ayyangar, Shri M. A. (I), 4.
 Azad, Shri Bhagwat Jha (I), 6.
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 Balaramaraju, Shri Datla (I), 3.
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 Banerjee, Shri S. M. (I), 15.
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 Barua, Shri Hem (I), 21.
 Baruah, Shri Rajendra Nath (I), 21.
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 Basu, Shri Gurugobinda (I), 17.
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 Chanda, Smt. Jyotsna (I), 4.
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A list of abbreviations used in the Index is given below:

A.M./Ad. Motion	Adjournment Motion.
B.O.H.	Business of the House.
B.G.	Budget General.
B.R.	Budget Railway.
C.A.	Calling Attention to Matter of Urgent Public Importance.
Consid.	Consideration stage of a Bill. This stage includes:—
	(i) Motion to refer to Select/Joint Committee;
	(ii) Amendment to refer to Select/Joint Committee;
	(iii) Amendment to circulate;
	(iv) Motion to consider as reported by Select/Joint Committee;
	(v) Amendment to recommit to Select/Joint Committee, etc.

Consid. Cl.	Consideration of Clauses of a Bill.
D.E.G.	Demands for Excess Grants.
D.E.G.(R)	Demands for Excess Grants (Railways).
D.G.	Demands for Grants.
D.G.A.	Demands for Grants on Account.
D.G.A.(R)	Demands for Grants on Account (Railways).
D.S.G.	Demands for Supplementary Grants.
D.G.R.	Demands for Grants (Railways).
Dis.	Discussion.
H.A.H. Dis./H.A.H. Discussion	Half-an-Hour Discussion.
Int.	Introduction stage of a Bill.
L.S.	Lok Sabha.
M.	Motion.
M.P.	Motion of Privilege.
Op. on B.	Opinion on Bill.
P.A.	President's Address.
P.A.M.	President's Address, Motion on.
Pet.	Petition.
R.S.	Rajya Sabha.
Res.	Resolution.
St.	Statement.
Min. Com. Dev. Panch. Raj	and Ministry of Community Development Panchayat Raj and Co-operation.
Coop.	
Min. Com. and Ind.	Ministry of Commerce and Industry.
Min. Def.	Ministry of Defence.
Min. of Econ. & Def. Co-ord.	Ministry of Economic and Defence Co-ordination.
Min. Ed.	Ministry of Education.
Min. Ex. Affairs.	Ministry of External Affairs.
Min. Fin.	Ministry of Finance.
Min. Food and Agri.	Ministry of Food and Agriculture.
Min. H.A.	Ministry of Home Affairs.
Min. Health	Ministry of Health.
Min. I. & B.	Ministry of Information and Broadcasting.
Min. Irr. and Power.	Ministry of Irrigation and Power.
Min. Lab. & Emp.	Ministry of Labour and Employment.
Min. Law.	Ministry of Law.
Min. M. & F.	Ministry of Mines and Fuel.
Min. Rly.	Ministry of Railways.
Min. S.R. & C.A.	Ministry of Scientific Research and Cultural Affairs.
Min. S. & H.I.	Ministry of Steel and Heavy Industries.
Min. Trpt. & Communi.	Ministry of Transport and Communications.
Min. W.H.R.	Ministry of Works, Housing and Rehabilitation.
Deptt. of Parly. Affairs.	Department of Parliamentary Affairs.
Deptt. of Atomic Energy.	Department of Atomic Energy.

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VOLUMES IX to XII

November 8 to December 11, 1962 and January 21 to
25, 1963/Kartika 17 to Agrahayana 20 and Magha 1 to
5, 1884 (Saka)

THIRD SESSION, 1962-63/1884 (Saka)

(Third Lok Sabha)

LOK SABHA SECRETARIAT
NEW DELHI

FIVE RUPEES (INLAND)

SIXTEEN SHILLINGS (FOREIGN)

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Under every Main Heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debates" in italics.

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Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)", "COUNCIL(S)", "BOARDS", "CORPORATION(S)", etc.

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Information regarding various States in India, and the various foreign countries has been indexed under their respective names.

Various bodies bearing names commencing with the words "National", "All India", "Central", "International" etc. have been indexed under their transposed name by bringing the subject matter first, e.g. "All India Radio" under "RADIO, ALL INDIA".

A list of abbreviations used in the Index is given below:

A.M./Ad. Motion
B.O.H.
B.G.
B.R.
C.A.
Consid.

Adjournment Motion.
Business of the House.
Budget General.
Budget Railway.
Calling Attention to Matter of Urgent Public Importance.
Consideration stage of a Bill. This stage includes:—
(i) Motion to refer to Select/Joint Committee;
(ii) Amendment to refer to Select/Joint Committee;
(iii) Amendment to circulate;
(iv) Motion to consider as reported by Select/Joint Committee;
(v) Amendment to recommend to Select/Joint Committee, etc.

(ii)

Consid. Cl.	Consideration of Clauses of a Bill.
D.E.G.	Demands for Excess Grants.
D.E.G. (R)	Demands for Excess Grants (Railways).
D.G.	Demands for Grants.
D.G.A.	Demands for Grants on Account.
D.G.A. (R)	Demands for Grants on Account (Railways).
D.S.G.	Demands for Supplementary Grants.
D.G.R.	Demands for Grants (Railways).
Dis.	Discussion.
H.A.H. Dis./H.A.H. Discussion	Half-an-Hour Discussion.
Int.	Introduction stage of a Bill.
L.S.	Lok Sabha.
M.	Motion.
M.P.	Motion of Privilege.
Op. on B.	Opinion on Bill.
P.A.	President's Address.
P.A.M.	President's Address, Motion on.
Pet.	Petition.
R.S.	Rajya Sabha.
Res.	Resolution.
St.	Statement.
Min. Com. Dev. Panch. Raj and Coop.	Ministry of Community Development Panchayati Raj and Co-operation.
Min. Com. and Ind.	Ministry of Commerce and Industry.
Min. Def.	Ministry of Defence.
Min. of Econ. & Def. Co-ord.	Ministry of Economic and Defence Co-ordination.
Min. Ed.	Ministry of Education.
Min. Ex. Affairs.	Ministry of External Affairs.
Min. Fin.	Ministry of Finance.
Min. Food and Agri.	Ministry of Food and Agriculture.
Min. H.A.	Ministry of Home Affairs.
Min. Health.	Ministry of Health.
Min. I. & B.	Ministry of Information and Broadcasting.
Min. Irr. and Power.	Ministry of Irrigation and Power.
Min. Lab. & Emp.	Ministry of Labour and Employment.
Min. Law.	Ministry of Law.
Min. M & F.	Ministry of Mines and Fuel.
Min. Rly.	Ministry of Railways.
Min. S.R. & C.A.	Ministry of Scientific Research and Cultural Affairs.
Min. S. & H.I.	Ministry of Steel and Heavy Industries.
Min. Trpt. & Communi.	Ministry of Transport and Communications.
Min. W.H.R.	Ministry of Works, Housing and Rehabilitation.
Deptt. of Parly. Affairs.	Department of Parliamentary Affairs.
Deptt. of Atomic Energy.	Department of Atomic Energy.

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